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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(CRL) 2558/2022 & CRL.M.A. 22483/2022**

DK SHIVAKUMAR

..... Petitioner

Through: Mr. Mayank Jain, Advocate.

versus

ASSISTANT DIRECTOR, DIRECTORATE OF ENFORCEMENT

..... Respondent

Through: Mr. S.V. Raju, Additional Solicitor
General with Mr. Zoheb Hossain,
Special Counsel for ED, Mr. Vivek
Gurnani & Mr. Baibhav, Advocates.

16

+ **W.P.(CRL) 1425/2023**

D K GOEL & ANR.

..... Petitioners

Through: Ms. Mehak Jaggi, Advocate.

versus

ASSISTANT DIRECTOR DIRECTORATE OF ENFORCEMENT

..... Respondent

Through: Mr. Anupam S. Sharma, Special
Counsel for ED, Ms. Harpreet Kalsi,
Mr. Prakash Airan, Mr. Ripudaman
Sharma, Mr. Abhishek Batra & Mr.
Vashisht Rao, Advocates.

CORAM:

HON'BLE MR. JUSTICE SURESH KUMAR KAIT

HON'BLE MS. JUSTICE NEENA BANSAL KRISHNA

ORDER

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31.08.2023

At request of the learned counsel for the petitioners, re-notify on
29.11.2023.

SURESH KUMAR KAIT, J

NEENA BANSAL KRISHNA, J

AUGUST 31, 2023/S.Sharma